

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2046
TO BE ANSWERED ON 30.07.2021

DISTRICT CHILD PROTECTION UNITS

2046. SHRIMATI MANEKA SANJAY GANDHI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of District Child Protection Units formed and currently operational, State-wise;
- (b) the status of funds allocated and sanctioned since these units are responsible for the rehabilitation and alternative care for children along with other services; and
- (c) whether any study has been conducted by the Ministry to assess the effectiveness of these centers, if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): The State-wise number of District Child Protection Units (DCPU) formed and currently operational, supported under Child Protection Service(CPS) Scheme is at **Annexure-I**. The details of funds released and utilised by the States/UTs during last year is at **Annexure-II**.

The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021, to amend the Juvenile Justice Act, 2015, has been passed by the Parliament. The amended Act shall empower District Magistrates (DM) with the responsibility of care and protection of vulnerable children and the DM shall supervise the functioning of District Child Protection Unit.

Annexure-I

Annexure to part (a) to (c) of Lok Sabha Unstarred Question No.2046 for 30.07.2021 raised by Smt. Maneka Sanjay Gandhi regarding "District Child Protection Unit".

The number of DCPU formed and currently operational, which are being supported under CPS Scheme, State-wise is as follows:

S. No.	State/UT	No. Assisted
1	Andhra Pradesh	13
2	Arunachal Pradesh	25
3	Assam	33
4	Bihar	38
5	Chhattisgarh	27
6	Goa	2
7	Gujarat	33
8	Haryana	22
9	Himachal Pradesh	12
10	Jammu and Kashmir	20
11	Jharkhand	24
12	Karnataka	30
13	Kerala	14
14	Madhya Pradesh	51
15	Maharashtra	36
16	Manipur	16
17	Meghalaya	11
18	Mizoram	11
19	Nagaland	11
20	Orissa	30
21	Punjab	22
22	Rajasthan	33
23	Sikkim	4
24	Tamil Nadu	38
25	Tripura	8
26	Uttar Pradesh	75
27	Uttarakhand	13
28	West Bengal	23
29	Telangana	33
30	Andaman & Nicobar	3
31	Chandigarh	1
32	Dadra & Nagar Haveli and Daman & Diu	3
33	Ladakh	2
34	Lakshadweep	-
35	Delhi	11
36	Puducherry	4
	Total	732

Annexure-II

Annexure to part (a) to (c) of Lok Sabha Unstarred Question No.2046 for 30.07.2021 raised by Smt. Maneka Sanjay Gandhi regarding "District Child Protection Unit".

The details of the funds released and utilised by the States/UTs during the last financial year 2020-21 is as follows:

(Rs. in lakhs)

Sl. No.	Name of the State	2020-21	
		Amount released	Amount Utilized
1	Andhra Pradesh	1827.84	1295.78
2	Arunachal Pradesh	293.55	866.50
3	Assam	3159.17	2373.00
4	Bihar	2203.71	2455.17
5	Chattisgarh	2281.81	2345.13
6	Goa	129.9	182.07
7	Gujarat	2590.93	1566.73
8	Haryana	2391.14	1312.70
9	Himachal Pradesh	1457.39	1554.12
10	Jammu & Kashmir	1490.55	710.62
11	Jharkhand	1425.26	1782.26
12	Karnataka	2897.87	3388.23
13	Kerala	1135.84	1085.16
14	Madhya Pradesh	3531.26	3201.52
15	Maharashtra	3433.13	4407.73
16	Manipur	3468.9	3454.03
17	Meghalaya	2014.36	2008.45
18	Mizoram	2243.71	2007.61
19	Nagaland	2125.64	2148.86
20	Orissa	3302.54	3599.52
21	Punjab	558.41	673.80
22	Rajasthan	3221.96	3869.82
23	Sikkim	612.81	501.61
24	Tamil Nadu	9636.91	7620.64
25	Telangana	431.61	1182.38
26	Tripura	1075.65	1216.67
27	Uttar Pradesh	5235.63	5157.43
28	Uttarakhand	712.37	291.57
29	West Bengal	4375.63	4704.87
30	Andaman & Nicobar Island	282.97	117.70
31	Chandigarh	169.21	361.14
32	Dadra & Nagar Haveli Daman & Diu	55.96	136.67
33	Delhi	656.76	726.87
34	Lakshadweep	0	0.00
35	Ladakh	153.18	90.46
36	Puducherry	393.97	339.33
Total		70977.53	68736.15